

Table of the House. [See Appendix XIV, Annexure No. 36.]

RAILWAY AND POSTS AND TELEGRAPHS EMPLOYEES IN THE TERRITORIAL ARMY

113. SHRI M. GOVINDA REDDY: Will the Minister for DEFENCE be pleased to state:

(a) how many Railway and Posts and Telegraphs employees joined the Territorial Army for training during 1955; and

(b) what was the period and what were the timings of such training?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) 133 Railway employees and 121 Posts and Telegraphs employees were recruited to the Territorial Army during 1955.

(b) Training in the Railway and P. and T. units of Territorial Army is imparted for 30 days continuously every year. Training is arranged in convenient batches throughout the year to prevent dislocation of the normal civil work done by these employees.

CENTRAL GOVERNMENT SERVANTS IN THE TERRITORIAL ARMY

114. SHRI M. GOVINDA REDDY: Will the Minister for DEFENCE be pleased to state:

(a) the number of Central Government servants other than those of the Railways and the Posts and Telegraphs Department who joined the urban units of the Territorial Army during 1955 for training; and

(b) the duration and timings of such training?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) 420 such Government servants were recruited during 1955.

(b) Territorial Army personnel are liable to undergo recruit training in the first year and annual training every year. Training is given by the units under local arrangements. Training in the urban units, other than P. and T. and Railway units, is given on a part-time basis, outside office hours and on Sundays and other holidays. Every four hours of training is counted as a day. The period of recruit training is 32 days (128 hours) of which at least four consecutive days have to be spent in a camp. The period of annual training is subject to a minimum of 30

days (120 hours) and a maximum of 60 days (240 hours) including embodiment in an annual camp for not less than four consecutive days.

CHIRAGH DELHI FORT, DELHI

115. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) whether it is a fact that the wall of Chiragh Delhi Fort, one of Delhi's ancient monuments, near Kalkaji is in a crumbling state; and

(b) whether it is proposed to declare it a protected monument; if not, why not?

THE MINISTER FOR EDUCATION (MAULANA ABUL KALAM AZAD):

(a) Damage to an old gateway at Chiragh Delhi has come to the notice of Government, but it is not a protected monument.

(b) No, Sir, as it is not considered of sufficient archaeological or historical importance.

REPLACEMENT OF THE FLAGSHIP "DELHI" BY THE CRUISER "NIGERIA"

116. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:

(a) whether the flagship "Delhi" would be replaced by the cruiser "Nigeria" purchased from Britain; and

(b) if so, what are the reasons for the change?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) On arrival in India, "NIGERIA" (to be renamed INS "MYSORE") will become the flagship of the Indian Navy instead of INS "Delhi", which, however, will not go out of service.

(b) As INS "MYSORE" will be the most modern and the most heavily armed ship in the Indian Navy, it will be only appropriate that she should wear the flag of the Flag Officer (Fleet), Indian Fleet.

GRANT OF VISA TO "WORLD CITIZEN" MR. GARRY DAVIS

117. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether Mr. Garry Davis who is styled as World Citizen No. 1 visited India recently;